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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 202/397-398/NCLT/AHM/2016 (New) CP No. 4/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

Name of the Company:

Pinakin Navnitlal Khadiyali

V/s.

Touchwood Weaves Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. MRALI SAKDA

MUDORE

RETTONDENT

2. Fral l'Voushwar

u

<u>ORDER</u>

None present for Original Petitioner. Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Ms. Nirali Sarda present for Original Respondent.

Letter received form Learned PCS for petitioner for adjournment.

Rejoinder not filed by petitioner.

List the matter on 07.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of September, 2017.